

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA (CAA) No. 417/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Falcon Holdings Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

I PATITA PRABAN BISHWAL, Adv *for the petitioner* *for the petitioner*  
*for the petitioner* *for the petitioner*  
16/10/2017

ORDER

Ld. Counsel for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

*sd*  
(Jinan K.R.)

Member (J)

*sd*  
(Vijai Pratap Singh)  
Member (J)